## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 3970 /9/HDB/2017
NAME OF THE COMPANY	Transtroy (India) Limited
NAME OF THE PETITIONER(S)	Shri Balaji Associates
NAME OF THE RESPONDENT(S)	Transtroy (India) Limited
UNDER SECTION	Sec 9 of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kanen Shinastana	Adveate	8790700337 Kaneri 10@gmeiil·lon	A

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CH. Shingvasa Rayo	Advocate	788561/4-66 CSTATION = 40G-m	GH-S. Pa
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Heard Mrs. Kaveri Shrivastava, learned Counsel for the petitioner and Mr. Ch. Srinivasa Rao, learned counsel for the respondent. The issue is likely to be settled soon.

Post the case on 18.12.2017.

Member (Technical)

Member (Judicial)